

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 27th February, 2019
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 134/2017(CZ) (M.A.No.456/17)	Ramesh Agarwal Vs. Chief Municipal Officer & Ors.	Mr. Ramesh Agarwal, Applicant in Person Mr. Anup Agarwal, Adv. Mr. Jitendra Bohare, Adv. Mr. Arvind Sharma, Adv. Mr. S.I.Hussain, Adv.	
FOR ADMISSION				
2.	Original Application No. 05/2019(CZ)	Mohd. Tariq Vs Anis Khan & Anr.	Mr. Mohd. Tariq, Applicant in Person	
3.	Review Application No. 12/2017 (CZ) in O.A.No.116/2013 (M.A.No.544/17)	Ramkaran & 8 Ors. Vs State of Rajasthan & 13 Ors.	Mr. Ravi Shankar Sharma, Adv.	
AFTER NOTICE				
4.	Original Application No. 92/2017(CZ)	Santosh Bharti Vs Mr. Srinivas Sharma & Ors.	Mr. Dharamvir Sharma, Adv.	
5.	Original Application No. 103/2017(CZ) (M.A.No.454/17) (M.A.No.30/18) (M.A.No.127/18)	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv,	
FOR COMPLIANCE				
6.	Original Application No. 58/2016(CZ)	Apsara Complex House Owners Association Vs. Municipal Corporation & 5 Ors.	Mr. Rohit Sharma, Adv. Ms. Anjum Feroz, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv. Ms. Zubia Sajid, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 27-02-2019 shall be adjourned to 08-04-2019.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in